## NATIONAL COMPANY LAW TRIBUNAL 70. HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.141/252/HDB/2018		
NAME OF THE COMPANY	Village Vision Bio- Power Private Limited		
NAME OF THE PETITIONER(S)	Village Vision Bio- Power Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

## Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
counsel for petitioner	9849866556	ST
	Designation Counsel for petitioner	8 1

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## <u>ORDER</u>

Heard Mrs. C.Shilpa, Learned Counsel for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 16.03.2018

Member (Tech)

Member (Judl)

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